

not pay any heed to the complaints made by the people to remedy the situation. They are not even ready to provide them appropriate facilities. Inflated telephone bills are sent to the subscribers, and sometimes one cannot even believe in those figures. Often the bills are wrongly prepared.

12.16 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

Instead of redressing their grievances the officers harass the people and deliberately misbehave with them and sometimes they even get their telephones disconnected. Sending of wrong and inflated bills to subscribers has led to increase in the cases of litigation. Telephones in Agra remain mostly out of order and it is very difficult to get local or trunk call materialised. This is causing much inconvenience not only to the local subscribers but also to other Indians and foreign tourists who visit the city. Even the telephones of essential services and important departments in the city remain out of order for days together. Therefore, it is essential that the concerned department should take immediate steps to improve the deteriorating telephone services in the city.

[*English*]

- (ii) Need for early delimitation of Parliamentary and Assembly constituencies of Jammu and Kashmir

SHRI P. NAMGYAL (Ladakh) : Sir, the Ladakh Parliamentary constituency and the two Assembly segments of Leh and Kargil districts of Ladakh are the largest in respect of area i.e. about one lakh sq. kms. of Parliamentary constituency, over 85,000 sq. kms. of Leh Assembly segment and over 14,000 sq. kms. of Kargil Assembly segment. The entire population of over 1,35,000 according to 1981 census are living scattered over the entire area. In view of large and inhospitable area and scattered population, the local elected representatives and the local Government administrators are finding it very difficult to visit each and every corner of the population to see their plight. The local population of Ladakh had been requesting the State and Central

authorities to delimit the present one Parliamentary constituency into two and the Leh and Kargil Assembly constituencies into six Assembly segments. Similarly delimitation of Assembly constituencies in the Kashmir valley and Jammu region has also been demanded by the people of the State from time to time.

I, therefore, request the Government of India to order for delimitation of the present Parliamentary and Assembly constituencies of all the three regions of the State at the earliest.

- (iii) Need to take steps to curb agitational activities in the border areas of Karnataka and to ensure immediate implementation of Mahajan Commission's report.

SHRIMATI BASAVARAJESWARI (Bellary) : Sir, the hue and cry by some of the leaders and the agitation launched by them in the border areas of Karnataka has claimed seven lives and more than hundred persons have received injuries. The provocation is the Karnataka Government's language policy. This language policy provides facilities to non-Kannada children to learn Kannada and to brighten their future. In fact, there is no other State in India which has a more catholic outlook towards the linguistic minorities than Karnataka. The annual reports of the Commissioner for Linguistic Minorities are an eloquent testimony to it. The language issue is only an offshoot of the main demand for jettisoning the Mahajan Commission's report and for reopening the boundary issue.

In fact, the report was an award because there was a commitment by Centre and the Government and the leaders of Maharashtra and Karnataka that it would be binding.

In the border areas of Karnataka people live in amity. The thread of cultural, social and linguistic affinity runs through their relations. But the border dispute is erecting a barrier between them.

Therefore, I urge upon the Government of India to take stringent measures to curb